

C. A. T. Bench, JAIPUR

Date of Order

Orders CP 21/94 in OA 432/92

11-3-94

None present on behalf of the applicant.

The Hon^{ble} Bench comprising of Hon^{ble} Mr. B. B. Mahajan, Member (Admn.) and Hon^{ble} Mr. Gopal Krishna, Member (Judl.) not formed today. Be listed before that Bench for admission on 14-4-94.

(V.K. BAWA)
DY. REGISTRAR.

15-4-94

Mr. J. K. Kaushik - Counsel for the applicant
Mr. Praveen Balwade - Counsel for the respondents.

The learned Counsel for the applicant states that the order of the Tribunal has been complied with and he, therefore, does not want to press the C.S. The same is accordingly dismissed.

G. Krishna
Gopal Krishna
Member (Judl.)

B. B. Mahajan
Member (Admn.)

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